


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

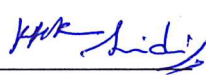
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 786/252/HDB/2018
NAME OF THE COMPANY	MAC Spirits India Pvt Ltd
NAME OF THE PETITIONER(S)	Manoj Rupani
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	Cshilpat50@gmail.com 9985183500	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	9052414366	

**ORDER**

Learned counsel Ms.C.Shilpa present for Applicant. Learned counsel Mr.K.Harish Reddy present for ROC.

Applicant filed IT Returns.

For hearing, list the matter on 03.09.2018.

  
MEMBER JUDICIAL